

From,

**Krishna Swaroop Dhar Dwivedi, H.J.S.,
I/c Joint Registrar (Judicial) (Services),
High Court of Judicature at
Allahabad.**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 553/Admin.(Services)/2022 Dated: Allahabad: October 18, 2022

Subject: Regarding Nominations of Addl. District & Sessions Judges for Three, 05 days Refresher Training Programmes, scheduled to be held from 01-05 November, 2022, 14-18 November, 2022 and 22-26 November, 2022 at JTRI, Lucknow.

Sir,

With reference to your letter no. ADJs Ref. Trg./2022-1565 dated 12.10.2022, on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal of Three, 05 days Refresher Training Programmes comprising of 03 days of Training on Civil and Criminal Matters clubbed with 02 days training on CIS, e-Court Project, Cyber Law, Digital Evidence and other related matters for ADJs from **01-05 November, 2022, 14-18 November, 2022 and 22-26 November, 2022** at JTRI, Lucknow and to nominate the HJS Officers whose names are mentioned in enclosed lists-'A', 'B' & 'C' for participation in the same.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

Encl.: As above.

**sd/-
I/c Joint Registrar (J) (Services)**

No. 553(i)/Admin. (Services)/2022 Dated: Allahabad: October 18, 2022

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. All the concerned District & Sessions Judges/Principal Judges, Family Courts, U.P. with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, Lucknow, U.P., on the scheduled dates, for participation in the aforesaid training programmes.
3. **Sri Birendra Kumar**, Judicial Member, Commercial Tax Tribunal, Gorakhpur, **Sri Mithilesh Kumar Tiwari**, Admin. General & Official Trustee, Govt. of U.P., Allahabad, **Sri Indra Jeet Singh-I**, Spl. Sec. & Addl. L.R. (Nyay Vibhag), Govt. of U.P., Lucknow, **Sushri Poonam Dwivedi**, Spl. Sec. & Addl. L.R. (Sansdiya Karya-V), Govt. of U.P., Lucknow, **Sri Rohit Agrawal**, Addl. Registrar, Hon'ble Supreme Court, New Delhi, **Sri Pradeep Kumar-III**, Registrar, State Consumer Disputes Redressal Comm., Lucknow; with the request to kindly attend the captioned training programme at JTRI, Lucknow.
4. The Joint Registrar (J) (Computer), High Court, Allahabad.

Encl: As above

**sd/-
(Satish Kumar Pushkar)
Deputy Registrar (Services)**

JUDICIAL TRAINING & RESEARCH INSTITUTE, U. P., LUCKNOW**Refresher Training Programme for Additional District Judges****on Civil & Criminal Matters clubbed with 2 Days Advance Training on CIS & eCourt Project
and****1 Day Mediation Training for Referral Judges****Duration: 01 November 2022 to 05 November, 2022**

No.	I.D.	Name	Designation	Place of Posting
1.	6433	GYANENDRA SINGH-II	Addl. District & Sessions Judge	Aligarh
2.	6434	JAHENDRA PAL SINGH	A.D.J. (FTC)	Balrampur
3.	6435	ANIL KUMAR-VI	Addl. District & Sessions Judge	Fatehpur
4.	6437	SMT. ALKA BHARTI	Addl. Principal Judge, Family Court	Pratapgarh
5.	6512	SAROJ KUMAR YADAV	Addl. District & Sessions Judge	Moradabad
6.	6438	ANKITA SHUKLA	Addl. District & Sessions Judge	Barabanki
7.	6439	RAKESH KUMAR GAUTAM	A.D.J. (FTC)	Mahoba
8.	6379	RAM NET	Addl. Principal Judge, Family Court	Muzaffar Nagar
9.	6440	SIDDHARTHA KUMAR WAGAV	Addl. District & Sessions Judge	Shahjahanpur
10.	6441	CHANDRA MOHAN CHATURVEDI	A.D.J. (POCSO)	Gonda
11.	6442	SMT. PARUL ATTRI	Addl. Principal Judge, Family Court	Azamgarh
12.	6443	GUNANDRA PRAKASH	A.D.J. (FTC)	Banda
13.	6444	ABHAY PRAKASH NARAIN	Spl. J, Spl C.No 2 (Pre.Cor. Act)	Gorakhpur
14.	6445	SUBODH BHARTI	Addl. District & Sessions Judge	Etah
15.	6446	PASHUPATI NATH MISHRA	Addl. District & Sessions Judge	Bareilly
16.	6447	RAVISH KUMAR ATTRI	A.D.J. (POCSO)	Azamgarh
17.	1521	ANURAG KUREEL	Addl. District & Sessions Judge	Sitapur
18.	6449	HEMANT KUMAR-II	Addl. District & Sessions Judge	Bulandshaha
19.	6450	TRIBHUWAN NATH	Addl. District & Sessions Judge	Varanasi
20.	6451	PARASHU RAM	Addl. Principal Judge, Family Court	Budaun
21.	6453	SHIV KUMAR-III	A.D.J. (FTC)	Baghpat
22.	6454	ARBIND KUMAR GAUTAM	Addl. District & Sessions Judge	Sitapur
23.	6455	UDAY VEER SINGH	Addl. District & Sessions Judge	Meerut
24.	6456	SUNIL SINGH	Addl. District & Sessions Judge	Aligarh
25.	6457	TRIBHUWAN NATH PASWAN	Addl. District & Sessions Judge	Sultanpur
26.	6458	SMT. PRATIBHA NARAYAN	Addl. District & Sessions Judge	Lakhimpur Kheri
27.	6459	RANVEER SINGH	Addl. District & Sessions Judge	Agra
28.	6460	SMT. SANGITA KUMARI	Addl. District & Sessions Judge	Ghaziabad
29.	6461	DR. SHALINI SINGH	Addl. Principal Judge, Family Court	Ramabai Nagar
30.	6462	SANJAY KUMAR-IV	Addl. District & Sessions Judge	Amroha
31.	6463	BIRENDRA KUMAR	Judicial Member, Comm.I Tax Tribunal	Gorakhpur
32.	6464	KULDEEP KUMAR-I	Addl. Principal Judge, Family Court	Jaunpur
33.	6465	RAM AVTAR PRASAD	Addl. District & Sessions Judge	Kanpur Nagar
34.	6466	RAJEEV KUMAR-II	Addl. District & Sessions Judge	Barabanki
35.	6467	RAM LAL-II	Addl. District & Sessions Judge	Bijnor
36.	6468	MANOJ KUMAR-I	A.D.J. (FTC)	Banda
37.	6470	SMT. RENU SINGH	Addl. Principal Judge, Family Court	Gorakhpur
38.	6471	SMT. KALPANA-II	A.D.J. (POCSO)	Etawah
39.	6472	DEEP KANT MANI	Addl. Principal Judge, Family Court	Muzaffar Nagar
40.	6473	SHAILENDER SINGH	Addl. District & Sessions Judge	Varanasi
41.	6475	TALEWAR SINGH	Addl. District & Sessions Judge	Mirzapur
42.	6476	SANJAY KUMAR SINGH-II	Spl. J. (SC/ST, Pev.of Atroci Act)	Auraiya
43.	6477	RAMGOPAL SINGH	Addl. District & Sessions Judge	Azamgarh
44.	6478	PRADEEP KUMAR JAYANT	Spl. Judge (E.C. Act)	Hamirpur
45.	6506	PREM PRAKASH	Judge, Spl. Court, CBI Court No. 5	Lucknow
46.	6480	SUSHIL KUMAR-IV	Addl. District & Sessions Judge	Ambedkar N. at Akbarpur
47.	6481	SANJAY K. LAL	A.D.J. (POCSO)	Chitrakoot
48.	6482	PRADIP KUMAR RAM	Addl. District & Sessions Judge	Aligarh
49.	6483	MUNNA PRASAD	Addl. Principal Judge, Family Court	Lucknow
50.	6484	MAHESH KUMAR	Addl. District & Sessions Judge	Saharanpur
51.	6486	VIPIN KUMAR-III	A.D.J. (POCSO)	Etah
52.	6487	LOKESH VARUN	Spl. J, Spl C.No 9 (Pre.Cor. Act)	Lucknow
53.	6489	HARI PRASAD	Addl. District & Sessions Judge	Bareilly
54.	6490	SMT. REKHA SINGH	Addl. District & Sessions Judge	Kanpur Nagar
55.	6491	RAM RAJ-II	Addl. District & Sessions Judge	Mathura
56.	6492	ANIL KUMAR-VIII	A.D.J. (FTC)	Lakhimpur Kheri
57.	6493	ARUN KUMAR-III	Addl. District & Sessions Judge	Ballia
58.	6494	DEVENDRA NATH SINGH	Addl. Principal Judge, Family Court	Lucknow
59.	6495	VIKAS VERMA	Addl. District & Sessions Judge	Agra
60.	6496	JITENDRA SINGH-II	Addl. District & Sessions Judge	Firozabad
61.	6513	PREM SHANKAR	A.D.J. (POCSO)	Farrukhabad
62.	6498	SUSHIL KUMAR KHARWAR	A.D.J. (FTC)	Hamirpur
63.	6499	RAM BILAS PRASAD	Addl. District & Sessions Judge	Sultanpur
64.	6500	ANIL KUMAR KHARWAR	A.D.J. (FTC)	Basti
65.	1527	ARUN KUMAR RAI	Addl. Principal Judge, Family Court	Bahraich
66.	1528	SMT. DEEPALI SINGH	Addl. Principal Judge, Family Court	Unnao
67.	1522	PAWAN KUMAR RAI	Addl. District & Sessions Judge	Lucknow
68.	1529	DR. DINESH CHANDRA SHUKLA	Presiding Officer, Spl. Court(MP/MLA)	Allahabad

69.	1523	DR. AVANISH KUMAR	Spl. Judge (Ayurved Scam Matter)	Lucknow
70.	1531	DINESH PRATAP SINGH	Spl. J. (SC/ST, Pev.of Atroci Act)	Sant Kabir Nagar
71.	1532	DHANNJAY KUMAR MISRA	Addl. District & Sessions Judge	Azamgarh
72.	2036	YAJNESH CHANDRA PANDEY	Addl. District & Sessions Judge	Etawah
73.	1533	AATEEQ UDDIN	Addl. District & Sessions Judge	Allahabad
74.	1534	GYAN PRAKASH SHUKLA	A.D.J. (FTC)	Chandauli
75.	1535	DR. ANIL KUMAR SINGH-II	A.D.J. (POCSO)	Gautambuddha Nagar
76.	1536	AJAY KUMAR SINGH-II	Addl. District & Sessions Judge	Etawah
77.	1537	SATISH KUMAR TRIPATHI	Spl. J. (SC/ST, Pev.of Atroci Act)	Rai Bareli
78.	1538	SUSHRI NIVEDITA ASTHANA	Addl. Principal Judge, Family Court	Lucknow
79.	1524	SMT. ROOPALI SAXENA	Addl. Principal Judge, Family Court	Moradabad
80.	1540	CHANDRA MOHAN SRIVASTAVA	Addl. District & Sessions Judge	Gautambuddha Nagar
81.	1525	SMT. ARCHANA RANI	Addl. Principal Judge, Family Court	Ghaziabad
82.	1541	KUMARI FARIDA BEGUM	A.D.J. (FTC)	Jhansi
83.	1526	KUMAR GAURAV	Addl. District & Sessions Judge	Etah

List -B**JUDICIAL TRAINING & RESEARCH INSTITUTE, U. P., LUCKNOW**

**Refresher Training Programme for Additional District Judges
on Civil & Criminal Matters clubbed with 2 Days Advance Training on CIS & eCourt Project**

Duration: 14 November 2022 to 18 November, 2022

No.	I.D.	Name	Designation	Place of Posting
1.	1542	SMT. POOJA VISHWAKARMA	Addl. Principal Judge, Family Court	Lakhimpur Kheri
2.	1623	PRASHANT BILGAIYAN	A.D.J. (FTC)	Ballia
3.	1704	NISHANT DEV	Addl. District & Sessions Judge	Rampur
4.	2745	NITIN SRIVASTAVA	A.D.J. (FTC)	Gonda
5.	1730	MITHILESH KUMAR TIWARI	Admin. General & Official Trustee, Govt. of U.P.,	Allahabad
6.	1543	SMT. RASHMI SINGH	Addl. Principal Judge, Family Court	Allahabad
7.	1544	MAAN VARDHAN	Addl. District & Sessions Judge	Allahabad
8.	1681	RAHUL DUBEY	Spl. J, Spl C.No 4 (Pre.Cor. Act)	Gorakhpur
9.	1705	SMT. NEELANJANA	Addl. Principal Judge, Family Court	Firozabad
10.	1629	LOKESH KUMAR	Spl. Judge (E.C. Act)	Lalitpur
11.	1555	INDRA JEET SINGH-I	Spl. Sec.& Addl. LR (Nyay Vibhag), Govt. of U.P.,	Lucknow
12.	1556	ALOK DUBEY	Addl. District & Sessions Judge	Rampur
13.	1557	SUSHRI POONAM TRIVEDI	Spl.Sec.& Addl.LR(Sansdiya Karya V) Govt. of U.P.,	Lucknow
14.	1706	SMT. LOVEY YADAV	Addl. Principal Judge, Family Court	Mainpuri
15.	1558	ROHIT AGRAWAL	Addl. Registrar Hon'ble Supreme Court,	New Delhi
16.	1739	ASIF IQBAL RIZVI	Addl. District & Sessions Judge	Saharanpur
17.	1682	AWANISH GAUTAM	Spl. J, Spl C.No 1 (Pre.Cor. Act)	Varanasi
18.	1707	SMT. EKTA VERMA	Addl. District & Sessions Judge	Sultanpur
19.	1559	KAMAL KANT SRIVASTAVA	Addl. District & Sessions Judge	Barabanki
20.	1631	SUSHRI POONAM SINGH-I	Addl. Principal Judge, Family Court	Rai bareli
21.	1632	ANKUR SHARMA	A.D.J. (FTC)	Sultanpur
22.	1683	SMT. VINEETA VIMAL	A.D.J. (FTC)	Bulandshahar
23.	1560	AJAY VIKRAM SINGH	Judge, Spl Court, Anti Corr CBI (W)	Lucknow
24.	1684	KAILASH KUMAR	A.D.J. (FTC)	Etah
25.	1740	ABHISHEK KUMAR CHATURVEDI	Addl. District & Sessions Judge	Bareilly
26.	1561	ABHISHEK KUMAR SRIVASTAV	A.D.J. (FTC)	Ambedkar N. at Akbarpur
27.	1563	RITISH SACHDEVA	Addl. District & Sessions Judge	Muzaffar Nagar
28.	1685	SMT. REEMA MALHOTRA	Addl. District & Sessions Judge	Muzaffar Nagar
29.	1564	GYAN PRAKASH TIWARI-II	Addl. District & Sessions Judge	Anoopshahar-Bulandshahar
30.	1686	AVANISH KUMAR PANDEY	Addl. District & Sessions Judge	Mathura
31.	1634	PRABHAT KUMAR YADAV	Spl. Judge (E.C. Act)	Rai Bareli
32.	1565	RAJESH KUMAR MISHRA	A.D.J. (FTC)	Mainpuri
33.	1635	YOGESH KUMAR-III	A.D.J. (FTC)	Budaun
34.	1708	SMT. MADHU DOGRA	A.D.J. (POCSO)	Bhadohi at Gyanpur
35.	1566	SMT. PARUL PANWAR	Addl. Principal Judge, Family Court	Agra
36.	1567	SHRIKRISHNA CHANDRA SINGH	Addl. District & Sessions Judge	Bareilly
37.	1636	MANISH NIGAM	Addl. District & Sessions Judge	Allahabad
38.	1722	SANJAY KUMAR SINGH-III	A.D.J. (FTC)	Deoria
39.	1637	ANUBHAVA DWIVEDI	Addl. District & Sessions Judge	Varansi
40.	1568	SMT. SUNITA SINGH NAGORE	Addl. District & Sessions Judge	Fatehpur
41.	1737	NEERAJ KUMAR BAKSHI	Addl. District & Sessions Judge	Agra
42.	1687	NIRBHAY PRAKASH)	Addl. District & Sessions Judge	Allahabad
43.	1753	SAURABH SAXENA	A.D.J. (FTC)	Azamgarh
44.	1638	SMT. YASMIN AKBAR	Addl. District & Sessions Judge	Meerut
45.	1570	SMT. POORNIMA PATHAK	Addl. District & Sessions Judge	Sitapur
46.	1639	SMT. SHWETA SRIVASTAVA	A.D.J. (FTC)	Etawah
47.	1571	ANURAG SHARMA	A.D.J. (FTC)	Firozabad
48.	1572	SMT. NOORI ANSAR	Addl. District & Sessions Judge	Faizabad
49.	1709	HARI PRAKASH GUPTA	Addl. District & Sessions Judge	Bareilly
50.	1688	AVANISH KUMAR RAI	A.D.J. (FTC)	Mahoba
51.	1573	MOHAMMAD QUAMAR	A.D.J. (FTC)	Shahjahanpur
52.	1574	GYANENDRA TRIPATHI	A.D.J. (FTC)	Agra
53.	1640	ABHISHEK SINHA	A.D.J. (FTC)	Sultanpur
54.	1754	AVINASH KUMAR SINGH	A.D.J. (FTC)	Jhansi
55.	1689	ALOK KUMAR SINGH	A.D.J. (POCSO)	Rai Bareli
56.	1731	PRADEEP KUMAR MISHRA	Addl. Principal Judge, Family Court	Agra
57.	1575	SMT. DIVYA BHARGAVA	Addl. Principal Judge, Family Court	Unnao
58.	1690	RAGHUBAR SINGH	Addl. District & Sessions Judge	Moradabad
59.	1577	VAYU NANDAN MISHRA	A.D.J. (FTC)	Mirzapur
60.	1641	ABHISHEK UPADHYAYA	Addl. District & Sessions Judge	Sitapur
61.	1578	SUSHRI EKTA KUSHWAHA	Addl. District & Sessions Judge	Kasganj
62.	1579	SMT. MADHU GUPTA	Addl. Principal Judge, Family Court	Sultanpur
63.	1710	MANOJ KUMAR MISRA-II	A.D.J. (FTC)	Bahraich
64.	1580	PARITOSH SHRESHTA	A.D.J. (FTC)	Saharanpur
65.	1733	PRADEEP KUMAR-IV	Addl. Principal Judge, Family Court	Allahabad
66.	1581	RAJNESH KUMAR	Addl. District & Sessions Judge	Aligarh

JUDICIAL TRAINING & RESEARCH INSTITUTE, U. P., LUCKNOW

**Refresher Training Programme for Additional District Judges
on Civil & Criminal Matters clubbed with 2 Days Advance Training on CIS & eCourt Project**

Duration: 22 November 2022 to 26 November, 2022

No.	I.D.	Name	Designation	Place of Posting
1.	1582	AMAR SINGH	Addl. District & Sessions Judge	Faizabad
2.	1691	SUDHAKAR DUBEY	A.D.J. (FTC)	Hardoi
3.	1583	RAKESH KUMAR-VII	A.D.J. (POCSO)	Ghaziapur
4.	1734	AMIT KUMAR TIWARI	A.D.J. (POCSO)	Kushi Nagar at Padrauna
5.	1692	SMT. ARCHANA YADAV	Addl. District & Sessions Judge	Rampur
6.	1643	ASHOK KUMAR DUBEY-II	A.D.J. (FTC)	Deoria
7.	1584	SMT. NITYA PANDEY	A.D.J. (FTC)	Fatehpur
8.	1585	NITIN PANDEY	Addl. District & Sessions Judge	Mathura
9.	1644	SMT. RACHANA SINGH	Addl. District & Sessions Judge	Allahabad
10.	1645	SMT. SHWETA DIXIT	A.D.J. (POCSO)	Hapur
11.	1693	KIRTI KUNAL	A.D.J. (FTC)	Kaushambi
12.	1646	SHIV KUMAR TIWARI	A.D.J. (FTC)	Kannauj
13.	1588	SMT. PUSHPA SINGH	Addl. District & Sessions Judge	Meerut
14.	1723	SUBHASH CHANDRA YADAV	Addl. Principal Judge, Family Court	Gorakhpur
15.	1647	SMT. SHIVANI SINGH	Addl. Principal Judge, Family Court	Bareilly
16.	1648	ALOK KUMAR	Addl. Principal Judge, Family Court	Kanpur Nagar
17.	1694	ARVIND KUMAR SHUKLA	Addl. Principal Judge, Family Court	Mathura
18.	1589	ROHIT SINGH	Addl. District & Sessions Judge	Gorakhpur
19.	1590	SMT. TANU BHATNAGAR	Spl. J, Spl C.No 5 (Pre.Cor. Act)	Gorakhpur
20.	1591	PRADEEP KUMAR-III	Registrar, State Consumer Disputes Redressal Comm.,	Lucknow
21.	1592	NARENDRA PAL RANA	A.D.J. (FTC)	Ballia
22.	1712	SUSHRI ARCHANA TEWARI-I	Addl. Principal Judge, Family Court	Rai Bareli
23.	1593	SMT. MITALI GOVIND RAO	Addl. Principal Judge, Family Court	Allahabad
24.	1594	RAM MANI PATHAK	Addl. Principal Judge, Family Court	Sitapur
25.	6076	SUNIL KUMAR SINGH-III	A.D.J. (FTC)	Auraiya
26.	6488	VIMAL PRAKASH ARYA	A.D.J. (FTC)	Balrampur
27.	6507	CHHANGUR RAM	Addl. District & Sessions Judge	Pilibhit
28.	1596	DEVASHISH	Addl. District & Sessions Judge	Bareilly
29.	1695	MANOJ PANDEY	Judge, Spl Court, Anti Corr CBI (C)	Lucknow
30.	1649	KAMESH SHUKLA	A.D.J. (FTC)	Siddharth Nagar
31.	1713	SMT. ANKITA DUBEY	Addl. Principal Judge, Family Court	Varanasi
32.	1597	SATYENDRA PRAKASH PANDEY	Addl. Principal Judge, Family Court	Barabanki
33.	1598	SMT. SHAGUN PANWAR	Addl. Principal Judge, Family Court	Kanpur Nagar
34.	1735	SMT. POONAM PATHAK	A.D.J. (FTC)	Mathura
35.	1599	YOGESH KUMAR-II	Addl. District & Sessions Judge	Kanpur Nagar
36.	1714	SMT. GEETANJALI GARG	A.D.J. (FTC)	Hamirpur
37.	1741	SMT. MOUSHMEE MADHESIYA	Addl. Principal Judge, Family Court	Barabanki
38.	1749	SMT. BUSHRA ADIL RIZVI	Addl. Principal Judge, Family Court	Meerut
39.	1650	APOORV SINGH	Chief Invst. Officer , Lok Ayukta Office,	Lucknow
40.	1715	ALOK KUMAR YADAV	Addl. District & Sessions Judge	Ghaziabad
41.	1651	VINEET NARAIN PANDEY	A.D.J. (FTC)	Chitrakoot
42.	1696	VIKAS SRIVASTAVA-II	Addl. District & Sessions Judge	Aligarh
43.	1724	ANJANI KUMAR SINGH	A.D.J. (FTC)	Muzaffar Nagar
44.	1736	MANOJ KUMAR TIWARI	Addl. District & Sessions Judge	Varanasi
45.	1600	PRASHANT KUMAR-I	A.D.J. (FTC)	Jaunpur
46.	1601	SMT. EKTA SINGH-I	Addl. Principal Judge, Family Court	Faizabad
47.	1717	SMT. MIRZA ZEENAT	Addl. Principal Judge, Family Court	Sant Kabir Nagar
48.	1725	YAJUVENDRA VIKRAM SINGH	A.D.J. (FTC)	Firozabad
49.	1603	PIYUSH TIWARI	A.D.J. (FTC)	Shahjahanpur
50.	1755	VIRENDRA NATH PANDEY	Addl. District & Sessions Judge	Aligarh
51.	1653	SMT. PRAGYA SINGH-I	Addl. Principal Judge, Family Court	Lucknow
52.	1604	NUSRAT KHAN	A.D.J. (FTC)	Meerut
53.	1654	LAL BABU YADAV	A.D.J. (FTC)	Mirzapur
54.	1760	SMT. NISHA JHA	A.D.J. (FTC)	Allahabad
55.	1655	RAJEEVA SHUKLA	Addl. District & Sessions Judge	Aligarh
56.	1656	CHANDRA MOHAN MISHRA	Spl. Judge (E.C. Act)	Pilibhit
57.	1761	SURENDRA KUMAR RAI	A.D.J. (FTC)	Rampur
58.	1718	RAN VIJAY PRATAP SINGH	A.D.J. (FTC)	Gautambuddha Nagar
59.	1743	VIDYA BHUSHAN PANDEY	Addl. District & Sessions Judge	Rai Bareli
60.	1657	RAKESH KUMAR TIWARI	Addl. District & Sessions Judge	Rai Bareli
61.	1658	AMIT KUMAR YADAV-I	A.D.J. (FTC)	Rai Bareli
62.	1605	BRIJESH KUMAR YADAV	A.D.J. (FTC)	Bareilly